

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.695
ANSWERED ON 02/12/2024

STATUS OF HOUSING FOR ALL UNDER PMAY(U)

695. SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of Housing for All under Pradhan Mantri Awaas Yojana-Urban (PMAY-U);
- (b) the number of housing / dwelling units targeted and completed during the last three years, year-wise and State-wise;
- (c) the year by when the Housing for All target will be achieved, the details thereof; and
- (d) whether any shortcomings have been experienced in the implementation of the Scheme and if so, the remedial measures taken to make it more effective, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (d): The Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U adopts a demand driven approach and there are no fixed targets. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 18.11.2024. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The State/UT-wise and year-wise details of houses completed during the last three years, are at Annexure.

The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe. It has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/No Objection Certificates (NOCs) etc.

Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/pmay-u-2.0-guidelines> .

State/UT-wise and year-wise details of houses completed during the last three years under PMAY-U

S. No.		Name of the State/UT	Year-wise Houses Completed (Nos.)		
			2021-22	2022-23	2023-24
1	States	Andhra Pradesh	59,402	2,86,987	2,18,500
2		Bihar	12,370	21,711	11,226
3		Chhattisgarh	13,605	35,926	43,389
4		Goa	309	331	-
5		Gujarat	1,63,938	1,99,613	29,098
6		Haryana	7,031	13,508	3,712
7		Himachal Pradesh	1,682	2,155	1,003
8		Jharkhand	10,864	15,774	17,136
9		Karnataka	32,825	43,045	30,793
10		Kerala	8,041	14,823	7,350
11		Madhya Pradesh	62,206	1,75,209	1,11,350
12		Maharashtra	1,90,671	1,81,361	38,183
13		Odisha	10,350	27,734	12,785
14		Punjab	10,327	23,124	8,926
15		Rajasthan	32,100	35,518	10,253
16		Tamil Nadu	51,877	84,296	40,322
17		Telangana	22,778	14,375	1,541
18		Uttar Pradesh	2,77,508	2,06,465	1,99,690
19		Uttarakhand	5,489	4,329	4,679
20		West Bengal	23,706	81,647	50,364
Sub-total (States)			9,97,079	14,67,931	8,40,300
21	North East States	Arunachal Pradesh	556	3,193	1,498
22		Assam	15,682	36,483	19,542
23		Manipur	430	5,690	2,934
24		Meghalaya	265	430	144
25		Mizoram	1,026	1,518	1,927
26		Nagaland	2,692	6,427	7,344
27		Sikkim	37	26	-
28		Tripura	2,887	7,369	8,619
Sub-total (NE States)			23,575	61,136	42,008
29	Union Territories	A&N Islands	1	3	-
30		Chandigarh	141	128	-
31		D&NH and D&D	1,193	2,325	470
32		Delhi	1,807	2,669	-
33		J&K	3,828	6,622	3,626
34		Ladakh	132	106	139
35		Lakshadweep	-	-	-
36		Puducherry	1,073	2,032	1,270
Sub-total (UTs)			8,175	13,885	5,505
Grand Total			10,28,829	15,42,952	8,87,813